## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/641/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: JUARA IT SOLUTIONS PVT LTD

NAME OF THE RESPONDENT(S)

: J TEHCNOLOGIES INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) SANDEED KUMAR.

For Operation Cracken of Ambrox

ORDER

Counsels for both the parties are present. Matter has been heard. However, during the course of arguments, it has been placed on record that the Corporate Debtor has committed for payment of balance amount Rs.54,90,000/- as per the previous agreement for which he sought time to seek instruction from his client. At request, time is enlarged. Put up on 28.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk